



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,25th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE K. ETE, IF REQUIRED]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024

26)	MS. P DUTTA	23-07-2024	To	02-08-2024
27)	MR. N BARUAH	23-07-2024	To	02-08-2024
28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024
36)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
37)	MR. A DHAR	25-07-2024	To	25-07-2024



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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 1**

**[THE DIVISION BENCH-I AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE KARDAK ETE  
WILL SIT AFTER RISING OF THIS BENCH,  
IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">WA/217/2024</a> BY SLIP, AT 2 PM	M/S ASSAM SUPPLY SYNDICATE <b>Versus</b> THE UNION OF INDIA AND 2 ORS	K AGARWAL MR. G AGARWAL	DY.S.G.I.
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**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
30	<a href="#">I.A.(Civil)/684/2024</a> AT 2:00 PM in WP(C)/6020/2017	DAUHARU NARZARY AND ORS <b>Versus</b> GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6020/2017</a>	GANESH NARZARY and 116 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
31	<b>WITH</b> <a href="#">WP(C)/4126/2016</a>	KISHOR KR. SARMA and 210 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1222/2023</a> in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
32	<b>WITH</b> <a href="#">WP(C)/4181/2016</a>	GOBINDA BARMAN and 303 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1085/2023</a> in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
33	<b>WITH</b> <a href="#">WP(C)/4358/2016</a>	SAGEN NARZARY and 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1089/2023</a> in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
34	<b>WITH</b> <a href="#">WP(C)/5158/2016</a>	BINOY GAYARY and ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.

35	<b>WITH</b> <a href="#">WP(C)/5176/2016</a>	SONEN GAYARY and 9 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
36	<b>WITH</b> <a href="#">WP(C)/5225/2016</a>	SMTI RASHMI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
37	<b>WITH</b> <a href="#">WP(C)/5281/2016</a>	DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
38	<b>WITH</b> <a href="#">WP(C)/261/2017</a>	PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
39	<b>WITH</b> <a href="#">WP(C)/3038/2017</a>	JUBARAJ ADHIKARY and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
40	<b>WITH</b> <a href="#">WP(C)/3272/2017</a>	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4183/2017</a> in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/3273/2017</a>	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4184/2017</a> in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/3274/2017</a>	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4185/2017</a> in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

43	<b>WITH</b> <a href="#">WP(C)/5111/2017</a>	JAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
44	<b>WITH</b> <a href="#">WP(C)/5739/2017</a>	RAJANI KANTA KALITA and 39 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
45	<b>WITH</b> <a href="#">WP(C)/5741/2017</a>	CHAKRAPANI DAS and 27 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
46	<b>WITH</b> <a href="#">WP(C)/5861/2017</a>	JITENDRA NATH KALITA and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
47	<b>WITH</b> <a href="#">WP(C)/5933/2017</a>	ATUL CH. HALOI and 72 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
48	<b>WITH</b> <a href="#">WP(C)/122/2018</a>	PARESH CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. A NATH	SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1092/2023</a> in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
49	<b>WITH</b> <a href="#">WP(C)/124/2018</a>	JAGANNATH KUMAR DEY <b>Versus</b> THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1225/2023</a> in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
50	<b>WITH</b> <a href="#">Cont.Cas(C)/217/2018</a>	SAGEN NARZARY AND 36 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
51	<b>WITH</b> <a href="#">Cont.Cas(C)/218/2018</a>	KISHOR KR. SARMA AND 210 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

52	<b>WITH</b> <a href="#">Cont.Cas(C)/220/2018</a>	PARESH CHANDRA RAJBONGSHI AND 28 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
53	<b>WITH</b> <a href="#">Cont.Cas(C)/225/2018</a>	GOBINDA BARMAN AND 303 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
54	<b>WITH</b> <a href="#">Cont.Cas(C)/241/2018</a>	JITENDRA NATH KALITA AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
55	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2018</a>	GANESH NARZARY AND 53 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
56	<b>WITH</b> <a href="#">Cont.Cas(C)/244/2018</a>	ATUL CH. HALOI AND 51 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
57	<b>WITH</b> <a href="#">WP(C)/416/2018</a>	OM NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
58	<b>WITH</b> <a href="#">WP(C)/510/2018</a>	DHRUBA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
59	<b>WITH</b> <a href="#">WP(C)/834/2018</a>	PRADIP KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
60	<b>WITH</b> <a href="#">WP(C)/4113/2018</a>	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
61	<b>WITH</b> <a href="#">WP(C)/7281/2018</a>	BIJU DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
62	<b>WITH</b> <a href="#">WP(C)/8809/2019</a>	MAHESWAR PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
63	<b>WITH</b> <a href="#">WP(C)/5608/2020</a>	DIPAK DEKA AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU



64	<b>WITH</b> <a href="#">WP(C)/3436/2021</a>	ANJANA CHAKRABARTY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
65	<b>WITH</b> <a href="#">WP(C)/4279/2021</a>	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
66	<b>WITH</b> <a href="#">WP(C)/3654/2022</a>	NABA ROY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
67	<b>WITH</b> <a href="#">WP(C)/5220/2022</a>	SACHINDRA KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
68	<b>WITH</b> <a href="#">WP(C)/6471/2022</a>	RAMAKANTA DAIMARY AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
69	<b>WITH</b> <a href="#">WP(C)/8367/2022</a>	PRANITA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
70	<b>WITH</b> <a href="#">WP(C)/5258/2023</a>	NARAYAN CHANDRA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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37)	MR. A DHAR	25-07-2024	To	25-07-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Thursday,25th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SINGLE BENCH OF HONOURABLE MR.JUSTICE  
L. JAMIR AND THE SPECIAL DIVISION BENCH,  
IF TIME PERMITS]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>			
1 <a href="#">PIL/24/2022</a> PART-HEARD, FIXED	BODO WRITER ACADEMY AND 94 ORS <b>Versus</b> UNION OF INDIA AND 19 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENOR (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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37)	MR. A DHAR	25-07-2024	To	25-07-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
32	<a href="#">Crl.A./216/2024</a> B/O	ACHMA BEGUM @ MUSSTT. ACHMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/639/2024</a> <b>in</b> Crl.A./216/2024	ACHMA BEGUM @ MUSSTT. ACHMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>ORDERS</b>				
33	<a href="#">I.A.(Crl.)/594/2023</a> WITH LCR, B/O <b>in</b> Crl.A./245/2023	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./245/2023</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	<a href="#">Crl.A./228/2023</a> <a href="#">1 Y 1 M 27 D</a>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>HEARING</b>				
35	<a href="#">Crl.A./412/2017</a> WITH LCR 4 FILES, (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST)	SHRI RAJIB MILI <b>Versus</b> THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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**[ For Thursday,25th July 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
19	<a href="#">WP(C)/3713/2024</a> B/O	CHAKRA BHARALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM
<b>HEARING</b>				
20	<a href="#">WP(C)/1051/2017</a> FIXED	SOIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
21	<b>WITH</b> <a href="#">WP(C)/1055/2017</a>	SOIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 7**

**[THIS BENCH WILL SIT AT 10:30 AM**

**THE DIVISION BENCH-II AND THE SPECIAL  
DIVISION BENCH WILL SIT AFTER RISING  
OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

1	<a href="#">PIL(Suo Moto)/1/2020</a> FIXED	XXXX <b>Versus</b> IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER ORS	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH  
OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE  
MR. JUSTICE MANISH CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
11 <a href="#">WP(C)/2959/2024</a> FIXED	RIAJUDDIN AHMED @ RIAJUDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	OWEN. C MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>			
12 <a href="#">I.A.(Civil)/2196/2024</a> B/O, WITH LCR in <a href="#">WP(C)/5864/2017</a> <b>WITH</b> <a href="#">WP(C)/5864/2017</a>	MUJIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA and 5 ORS  MUJIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR A SHARMA  MR A SHARMA	GA, ASSAM DY.S.G.I. SC, F.T  GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024

14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
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32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024
36)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
37)	MR. A DHAR	25-07-2024	To	25-07-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,25th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### HEARING

21	<a href="#">WP(C)/1651/2017</a> FIXED	RAJU DAS <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.G DAS MR.S UPADHAY MR.B KUMAR	ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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**[ For Thursday,25th July 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH  
OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE  
MR. JUSTICE MANISH CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**HEARING**

8	<a href="#">CRLA(J)/7/2022</a> PART-HEARD, LCR 4 FILES, P.B.-2, FIXED	BADHNA ORANG AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA (AMICUS PP, ASSAM CURIAE)
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,25th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>			
5 <a href="#">WP(C)/5324/2023</a> BY SLIP	MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
<b>WITH</b> <a href="#">I.A.(Civil)/1521/2024</a> in WP(C)/5324/2023	MRS. MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
<b>WITH</b> <a href="#">I.A.(Civil)/2069/2024</a> in WP(C)/5324/2023	MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHIDC SC. REVENUE

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,25th July 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
22	<a href="#">MFA/63/2012</a>	NATIONAL INSURANCE CO.LTD. <b>Versus</b> SMTI POMILA MIRDHA AND ANR	MS.R D MOZUMDAR	MS. S KHANIKAR MS. P BARUAH
	<b>WITH</b> <a href="#">MC/2002/2012</a> <b>in</b> MFA/63/2012	NATIONAL INSURANCE CO.LTD. <b>Versus</b> SMTI POMILA MIRDHA AND ANR	MS.R D MOZUMDAR	
23	<a href="#">MACApp./289/2018</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MR. B K DAS MR D MONDAL MR. J KALITA (R1) MR. P SARMA(R3) MS. P DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1141/2024</a> <b>in</b> MACApp./289/2018	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MR J KALITA
24	<a href="#">MACApp./1004/2018</a>	SMTI GEETA MANDAL <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
25	<a href="#">MACApp./5/2021</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. MITA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M CHOUDHURY MR S DIFUSA MR N RAY
26	<a href="#">Bail Appln./1012/2024</a>	ASHISH DEBBARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<b>HEARING</b>				
27	<a href="#">RFA/53/2015</a> FIXED	SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS <b>Versus</b> ON THE DEATH OF RAMESH CHANDRA CHOUDHURY, HIS LEGAL HEIRS 1.1) SMTI MINATI CHOUDHURY	MR.P ROY MR.B J GHOSH MR. A BISWAS MR R KALITA MR.P K DEBROY MR.S DEY MS.R DUTTA MS S AHOM MR.P SEN	MR.H K DEKA (R-1 TO 8) MR.H NATH (R-1 TO 8) MR.B D DEKA (R-1 TO 8)

28	<a href="#">RFA/10/2016</a> WITH LCR, FIXED	M/S DEEPAK FAMILY TRUST <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR G P BHOWMIK MR.R HAZARIKA MS.P CHETIA	DR.B AHMED MR.H K HAZARIKA SC, IRRIGATION
29	<a href="#">RFA/50/2023</a> CAVT. NO.10762/023, WITH LCR, FIXED	JOY CHANDRA BHUYAN <b>Versus</b> ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR
 <b>WITH</b> <a href="#">I.A.(Civil)/3500/2023</a> in RFA/50/2023				
		JOY CHANDRA BHUYAN <b>Versus</b> ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. N SARKAR MR P K BASU FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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23)	MR G SARMA	24-07-2024	To	26-07-2024
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34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024
36)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
37)	MR. A DHAR	25-07-2024	To	25-07-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
12	<a href="#">WP(C)/545/2024</a> BY SLIP, AT 2 PM	MD. HIFZUR RAHMAN LASKAR 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
<b>WITH</b>				
13	<a href="#">WP(C)/4303/2023</a>	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
14	<a href="#">WP(C)/1247/2024</a> BY SLIP, AT 2 PM	KISHORE ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MR. A K SARMA(R-7) MR H J TAMULI (R-7) MR D KALITA (R-7)
15	<a href="#">WP(C)/2056/2024</a> BY SLIP, AT 2 PM	UTTAM MRIDHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. A K SARMA (R-7) MR H J TAMULI (R-7) MR D KALITA (R-7)

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
52	<a href="#">Crl.A./229/2022</a> (AT 10:30 AM)	MUKUT DAS <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MS M D MEDHI	MR. R J BARUAH(ADDL. PP)
<b>ORDERS</b>				
53	<a href="#">I.A.(Crl.)/656/2024</a> IN B.A. 1726/2024(D/O), B/O in Bail Appln./1726/2024	MANNONG MOSSANG AND ANR <b>Versus</b> THE STATE OF ASSAM,		PP, ASSAM
<b>HEARING</b>				
54	<a href="#">Crl.Pet./769/2021</a> WITH LCR 4 FILES(SCANNED COPY), B/O	GOPAL PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MR. P THAKURIA MS M DAS MS. M GAUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
18	<a href="#">WP(C)/2790/2016</a> AT 10:30 AM	JIBON JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
19	<a href="#">WP(C)/4606/2020</a>	NO. 115330082 EX RT/GD MUSTAQUE AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
20	<a href="#">WP(C)/7880/2022</a> AT 10:30 AM	GOBIN PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE
<b>ORDERS</b>				
21	<a href="#">I.A.(Civil)/2205/2024</a> IN WP(C)/1679/2024(D/O), B/O in WP(C)/1679/2024	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	MR S DAS
22	<a href="#">WP(C)/3554/2024</a> FIXED	M/S JAKSON STELMAC JV <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K GOSWAMI MR K TALUKDAR MR. S D ROY	GA, ASSAM SC, ELECTRICITY GRID CORP.

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
45	<a href="#">Bail Appln./2162/2024</a> B/O	ANARUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
46	<a href="#">Bail Appln./2166/2024</a> B/O	SHAH ALOM MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>MOTION</b>				
47	<a href="#">AB/1922/2024</a> B/O	BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
48	<a href="#">Bail Appln./1872/2024</a> B/O	BIRAJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
45	<a href="#">AB/1921/2024</a> B/O	BIBHUTI BHUSHAN BORA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024

26)	MS. P DUTTA	23-07-2024	To	02-08-2024
27)	MR. N BARUAH	23-07-2024	To	02-08-2024
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29)	MR B SARMAH	23-07-2024	To	26-07-2024
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31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024
36)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
37)	MR. A DHAR	25-07-2024	To	25-07-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,25th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### HEARING

21	<a href="#">WP(C)/2002/2017</a> FIXED	KAMAKHYA MEDHI <b>Versus</b> CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
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35)	L K BORAH	24-07-2024	To	03-08-2024
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37)	MR. A DHAR	25-07-2024	To	25-07-2024





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**10:30 AM to 1:00 PM**

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**[ For Thursday,25th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE L. JAMIR AND HIS LORDSHIP, IF REQUIRED.]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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37)	MR. A DHAR	25-07-2024	To	25-07-2024



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR THURSDAY, THE 25<sup>TH</sup> DAY OF JULY, 2024 ]**

**[AT 2:00 PM]**

**BEFORE  
HON'BLE MR. JUSTICE DEVASHIS BARUAH**

**[COURT NO: 17]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM ]**

## **ADMISSION**

- |    |  |  |  |             |
|----|--|--|--|-------------|
| 1. | WP(C)/275/2022<br>(PART HEARD<br>/FIXED) | SHRI. DZESETUO RIO<br><b>Versus</b><br>THE STATE OF NAGALAND AND 2<br>ORS    | MOA JAMIR<br>JONGPONGSANGBA<br>M SOLO<br>APHRENUO    | GOVT ADV NL |
|    | <b>WITH</b>                              |  |  |             |
| 2. | WP(C)/105/2020                           | WATIMONGBA<br><b>Versus</b><br>STATE OF NAGALAND AND 3 ORS                   | MOA JAMIR<br>MOASENLA<br>M SOLO<br>K T SANGTAM       | GOVT ADV NL |
|    | <b>WITH</b>                              |  |  |             |
| 3. | WP(C)/141/2022                           | MRS. C.SELILA SANGTAM<br><b>Versus</b><br>THE STATE OF NAGALAND AND 5<br>ORS | L LIKHASE SANGTAM<br>ATILA PONGEN<br>BENISON V SHOHE | GOVT ADV NL |
|    | <b>WITH</b>                              |  |  |             |
| 4. | WP(C)/201/2023                           | MR. LUVUKHU<br><b>Versus</b><br>THE STATE OF NAGALAND AND 3<br>ORS           | A. ZHIMOMI<br>ESTHER<br>LHOUSINO<br>VIKETSONO        | GOVT ADV NL |
|    | <b>WITH</b>                              |  |  |             |
| 5. | WP(C)/202/2023                           | SHRI GHONITO<br><b>Versus</b><br>THE STATE OF NAGALAND AND 2<br>ORSS         | A. ZHIMOMI<br>ESTHER<br>LHOUSINO<br>VIKETSONO        | GOVT ADV NL |
|    | <b>WITH</b>                              |  |  |             |
| 6. | WP(C)/204/2023                           | MR. VIVITO<br><b>Versus</b><br>THE STATE OF NAGALAND AND 3<br>ORS            | A. ZHIMOMI<br>ESTHER<br>LHOUSINO<br>VIKETSONO        | GOVT ADV NL |

## HEARING

- |             |  |   |   |   |
|-------------|--|---|---|---|
| 7.          | WP(C)/189/2022<br>(PART HEARD/<br>FIXED) | SHRI. KEKHRIESILIE RICHA AND 25<br>ORS<br><b>Versus</b><br>THE STATE OF NAGALAND AND 57<br>ORS  | Z ZHIMOMI<br>ASENLA WALLING<br>TOSHI O.<br>LONGKUMER<br>S K ACHUMI<br>T. SHANGCHU | GOVT ADV NL<br>T. B. JAMIR<br>I JAMIR<br>I JAMIR<br>NISUKA CHISHI   |
| <b>WITH</b> |  |   |   |   |
| 8.          | WP(C)/190/2022                           | SHRI. KEKHRIESILIE RICHA AND 25<br>ORS<br><b>Versus</b><br>THE STATE OF NAGALAND AND 155<br>ORS | Z ZHIMOMI<br>ASENLA WALLING<br>TOSHI O.<br>LONGKUMER<br>S K ACHUMI<br>T. SHANGCHU | GOVT ADV NL<br>XAVIOR KENT  |
| <b>WITH</b> |  |   |   |   |
| 9.          | WP(C)/191/2022                           | SHRI. KEKHRIESILIE RICHA AND 25<br>ORS<br><b>Versus</b><br>THE STATE OF NAGALAND AND 86<br>ORS  | Z ZHIMOMI<br>ASENLA WALLING<br>TOSHI O.<br>LONGKUMER<br>S K ACHUMI<br>T. SHANGCHU | GOVT ADV NL<br>TAKA KICHU   |
| <b>WITH</b> |  |   |   |   |
| 10.         | WP(C)/192/2022                           | SHRI. KEKHRIESILIE RICHA AND 25<br>ORS<br><b>Versus</b><br>THE STATE OF NAGALAND AND 93<br>ORS  | Z ZHIMOMI<br>ASENLA WALLING<br>TOSHI O.<br>LONGKUMER<br>S K ACHUMI<br>T. SHANGCHU | GOVT ADV NL<br>AKUM JAMIR<br>S REOPI<br>ASENLA<br>M. ATHAI<br>TONGPANG JAMIR<br>LAKNYEI PHOM<br>AKUM AIER |
| <b>WITH</b> |  |   |   |   |
| 11.         | WP(C)/193/2022                           | SHRI. KEKHRIESILIE RICHA AND 25<br>ORS<br><b>Versus</b><br>THE STATE OF NAGALAND AND 53<br>ORS  | Z ZHIMOMI<br>ASENLA WALLING<br>TOSHI O.<br>LONGKUMER<br>S K ACHUMI<br>T. SHANGCHU | GOVT ADV NL<br>M JEMU<br>M SOLO<br>APHRENUO<br>VIVANA<br>MANHEIH KONYAK<br>THEJANUO METHA                 |
| <b>WITH</b> |  |   |   |   |
| 12.         | WP(C)/194/2022                           | SHRI. KEKHRIESILIE RICHA AND 25<br>ORS<br><b>Versus</b><br>THE STATE OF NAGALAND AND 118<br>ORS | Z ZHIMOMI<br>ASENLA WALLING<br>TOSHI O.<br>LONGKUMER<br>S K ACHUMI<br>T. SHANGCHU | GOVT ADV NL<br>M JEMU<br>M SOLO<br>APHRENUO<br>VIVANA<br>MANHEIH KONYAK<br>THEJANUO METHA                 |
| <b>WITH</b> |  |   |   |   |
| 13.         | WP(C)/195/2022                           | SHRI. KEKHRIESILIE RICHA AND 25<br>ORS<br><b>Versus</b><br>THE STATE OF NAGALAND AND 93<br>ORS  | Z ZHIMOMI<br>ASENLA WALLING<br>TOSHI O.<br>LONGKUMER<br>S K ACHUMI<br>T. SHANGCHU | GOVT ADV NL<br>MANHEIH KONYAK   |

14. **WITH**  
WP(C)/196/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS  
**Versus**  
THE STATE OF NAGALAND AND 108 ORS
- Z ZHIMOMI  
ASENLA WALLING  
TOSHI O.  
LONGKUMER  
S K ACHUMI  
T. SHANGCHU
- GOVT ADV NL  
TEKALONG
15. **WITH**  
WP(C)/197/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS  
**Versus**  
THE STATE OF NAGALAND AND 58 ORS
- Z ZHIMOMI  
ASENLA WALLING  
TOSHI O.  
LONGKUMER  
S K ACHUMI  
T. SHANGCHU
- GOVT ADV NL  
S.IMLI (R-6-59)  
ALITO SWU
16. **WITH**  
WP(C)/198/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS  
**Versus**  
THE STATE OF NAGALAND AND 62 ORS
- Z ZHIMOMI  
ASENLA WALLING  
TOSHI O.  
LONGKUMER  
S K ACHUMI  
T. SHANGCHU
- GOVT ADV NL  
S.IMLI (R-6-62)  
ALITO SWU
17. **WITH**  
WP(C)/199/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS  
**Versus**  
THE STATE OF NAGALAND AND 100 ORS
- Z ZHIMOMI  
ASENLA WALLING  
TOSHI O.  
LONGKUMER  
S K ACHUMI  
T. SHANGCHU
- GOVT ADV NL  
SUPONGWATI  
WALLING  
KIROBA  
KAMONGLA  
LONGKUMER  
VIKHONO KISO  
OBANGNENLA  
LONGCHAR



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST-I ]

[ FOR THURSDAY, THE 25<sup>TH</sup> DAY OF JULY, 2024 ]

[ AT 2:00 PM ]

**BEFORE**  
**HON'BLE MRS. JUSTICE MALASRI NANDI**

[ COURT NO: 18 ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM** ]

## **ORDERS**

- |                                 |   |   |   |
|---------------------------------|---|---|---|
| 1. BAIL APPLN. 56/2024<br>FIXED | PROLOY DAS<br><b>VERSUS</b><br>STATE OF MIZORAM   | MR. MAKHAN PHUKHAN<br>MR. RISHI RAJ KAUSHIK<br>MR. T LALNUNSIAMA<br>MR. VIKASH JAMMAR<br>MS ANGELA ZOTHANSANGI<br>MR. J.H. RICKY LALRUATFELA<br>MR. R. LALHMUNSIAMA | P.P./ADDL.PP,<br>MIZORAM<br>(ASSISTED BY MR.<br>LALFAKAWMA) |
| 2. BAIL APPLN. 57/2024<br>FIXED | YOGESH SARDA<br><b>VERSUS</b><br>STATE OF MIZORAM | MR. MAKHAN PHUKHAN<br>MR. RISHI RAJ KAUSHIK<br>MR. T LALNUNSIAMA<br>MR. VIKASH JAMMAR<br>MS ANGELA ZOTHANSANGI<br>MR. J.H. RICKY LALRUATFELA<br>MR. R. LALHMUNSIAMA | P.P./ADDL.PP,<br>MIZORAM<br>(ASSISTED BY MR.<br>LALFAKAWMA) |